OFFICE OF THE CHIEF METROPLITAN MAGISTRATE: WEST DELHI
DUTY ROASTER FOR THE MONTH OF JANUARY- 2021
(FOR THE WORKING DAYS)

The following Metropolitan Magistrates of West District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in petty cases whenever necessary and to attend to all urgent matters such as recording of dying declaration etc. whenever such matter is placed before them. They should be available in their homes on the day of duty. The Duty Magistrate would be assisted by his /her own staff.

Sr. No.	Name of the Judicial Officers	Working days	Room No.
01	Sh. P. Bhargav Rao, MM R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar, Burari, Delhi – 84 (e mail:-nimniact01west@gmail.com)	04-01-2021 25-01-2021	03(Court Building Annexe-I
02	Sh. Manish Jain,MM R/o BU- 79, Pitampura Delhi (e-mail:- readermm1west@gmail.com)	05-01-2021	341
03	Ms. Deepika Thakran, M.M. R/o 49, 1st Floor, Indra Vihar, Mukherjee Nagar, Opposite Delhi University International Girls Hostel,Delhi (e-mail:- mmmahilacourt04west@gmail.com)	06-01-20201	252
04	Sh. Aakash Sharma, MM R/o H. No. C-55, 2nd Floor, Chander Nagar Janakpuri New Delhi- 110058 (e.mail :-kkjudicialofficer2020@gmail.com)	07-01-2021	30
05	Sh Ompal Shokeen, MM R/o H. No. 384, Mangol Pur Kalan, Delhi-110085 (e-mail:- readercourtni04@gmail.com)	08-01-2021	103 (Court Building Annexe-II)
06	Ms. Medha Arya MM R/o C 1/39 Second Floor Janakpuri New Delhi 110058) (e mail:-Judicialmm02west@gmail.com)	11-01-2021	356
07	Sh Devanshu Sajlan, MM R/o 411, Virat Apartments, Paschim Vihar, New Delhi-110087 (e mail :- readermm05west@gmail.com)	12-01-2021	4(Court Builindg Annexe-I)
08	Ms. Neha Pandey, M.M. R/o Flat No. 503 Block B Judicial officer's Residential Complex, Sector 26, Rohini Delhi (e-mail :- mm03west@gmail.com)	13-01-2021	292
09	Ms. Neetu Nagar, M.M. R/o 16- G/1, Gali No.16 Molarband Extension, BadarPur New Delhi (e-mail:- readermahilacourt01west@gmail.com)	14-01-2021	358
10	Sh Sukhjeet Singh, MM Room No. 20, Judicial Hostel, Delhi Judicial Academy, Sector-14, Dwarka, Delhi (e mail:-niact03west@gmail.com)	15-01-2021	102 (Court Building Annexe-II)
11	Sh. Abhinav Pandey, M,M, R/o House No. 152, Block No 23 Lodhi Colony, Najaf Khan Road, Opposite Lodhi Colony Railway Station New Delhi-03 (e mail:- readermm04west@gmail.com)	16-01-2021 22-01-2021	268
12	Ms Tania Singh, MM R/o F-36, First Floor, Lajpat Nagar, Part-II, Delhi (e mail:- mmmahilacourt03west@gmail.com)	18-01-2021	245
13	Sh. Rakesh Kumar-II M.M. R/o H. NO. 702, Block B, Judicial Officers Flats, Sector-26 Rohini Delhi (e.mail:- mm05west@gmail.com)	19-01-2021 30-01-2021	336A
14	Ms. Aakansha, M.M. R/o F-31, Prashant Vihar, Rohini Sector – 14,Delhi -110085 (e-mail:- readermm05mcwest@gmail.com)	21-01-2021	353
15	Ms. Sonam Gupta, M.M. R/o U-73, DLF Capital Green, Shivaji Marg, Delhi -110015 (e mail:- readermm02west@gmail.com)	23-01-2021	158
16	Sh. Puneet Nagpal, M.M . R/o House No. B-302, Judicial officer Residential Complex, Sector- 26, Rohini Delhi, (e mail:- readermm07west@gmail.com)	27-01-2021	289
17	Ms Charan Salwan, MM Flar No. 206, 2nd floor, Sartaj Aparttments, Rajouri Garden, Delhi – 110 027 (e mail :- mmniact02west@gmail.com)	28-01-2021	101 (Court Building Annexe-II)
18	Ms. Babita Puniya, M.M. R/o Flat No. 104 Type-V Karkardooma Court Residential Complex Shahdara, Delhi (e-mail:- court355thc@gmail.com)	29-01-2021	355

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ROASTER FOR HOLIDAYS FOR THE MONTH OF JANUARY 2021

As verbally approved by the Hon'ble District and Sessions Judge West Delhi, for the smooth functioning of the Magisterial Court of West District, Delhi, it is ordered that in order to ensure norms of social distancing, **two** Ld. Metropolitan Magistrates of West District are deputed as Duty MMs on **holidays** in the month of January 2021 who will work as **Duty Magistrate-I** and **Duty Magistrate-II** on the dates noted against their names. The regular Duty MM of the day will be termed as Duty MM-I and Additional Duty MM will be called as Duty MM-II. The Ld. Duty MMs are required to reach to court by 11.00 a.m. and remain there up to 5.00 p.m. or till the disposal of remand and other misc. work whichever is later. On holidays the work shall be divided as per the following schedule:-

1) The Duty Magistrate-I shall deal with work pertaining to the following Police Station:-
(1) Anand Parbat (2) Hari Nagar (3) Janakpuri Metro Station (4) Khyala(5) Maya Puri (6) Nangloi (7) Nihal Vihar (8) Paschim Vihar East (9) Paschim Vihar West(10) Raja Garden Metro Station(11) Rajouri Garden (12) Traffic Circle Kamla Market (13) MCD Chit Challan (14) Evening court No. 5 and 6

2)The Duty Magistrate-II shall deal with work pertaining to the following Police Station:-
(1) Crime Branch and of any other branch/cell etc.(2) Eow (3) Kirti Nagar (4) Madi Pur (5) Moti Nagar (6) Mundka (7) Patel Nagar (8) Punjabi Bagh (9)Ranhola (10) Ranjeet Nagar (11)STA Challans (12) Traffic Circle Darya Ganj (13) Traffic Circle Model Town (14)Tilak Nagar (15) Vikaspuri (old)

Sr. No.	Date	Duty MM-I	Duty MM-II
01	01-01-2021 (New Year Day)	Ms Tania Singh, MM R/o F-36, First Floor, Lajpat Nagar, Part-II, Delhi Room NO. 245 (e mail:-mmnahilacourt02west@gmail.com)	Sh Ompal Shokeen, MM R/o H. No. 384, Mangol Pur Kalan, Delhi-110085 Room No.103 (Court Building Annexe-II) (e-mail:- readercourtmi04@gmail.com)
02	02-01-2021 (Local Holiday)	Sh Sukhjeet Singh, MM Room No. 20, Judicial Hostel, Delhi Judicial Academy, Sector-14, Dwarka, Delhi Room No. 102 First Floor(Court Building Annexe-II) (e mail:-miact03west@gmail.com)	Ms. Deepika Thakran, M.M. R/o 49, 1st Floor, Indra Vihar, Mukherjee Nagar, Opposite Delhi University International Girls Hostel, Delhi Room No. 252 (e-mail:- mmahilacourt04west@gmail.com)
03	03-01-2021 (Sunday)	Sh Devanshu Sajlan, MM R/o 411, Virat Apartments, Paschim Vihar, New Delhi-110087 Room No. 04 (Court Building Annexe-I) (e mail:-readermm05west@gmail.com)	Sh. P. Bhargav Rao, MM R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar, Burari, Delhi – 84 Room No. 03(Court Building Annexe-I) (e mail:-mmniact01west@gmail.com)
03	09-01-2021 (Second Saturday)	Sh. Manish Jain,MM R/o BU- 79, Pitampura Delhi Room No. 341 (e-mail:- readermm1west@gmail.com)	Ms. Medha Arya MM R/o C 1/39 Second Floor Janakpuri New Delhi 110058) Room No. 356 (e mail:-Judicialmm02west@gmail.com)
04	10-01-2021 (Sunday)	Sh. Aakash Sharma, MM R/o H. No. C-55, 2nd Floor, Chander Nagar Janakpuri New Delhi-110058 Room No. 30 (e.mail :-kkjudicialofficer2020@gmail.com)	Ms Charan Salwan, MM Flat No. 206, 2nd floor, Sartaj Apartments, Rajouri Garden, Delhi – 110 027 Room No.101 First Floor (Court Building Annexe-II) (e-mail :- mmniact02west@gmail.com)
05	17-01-2021 (Sunday)	Ms. Neha Pandey, M.M. R/o Flat No. 503 Block B Judicial officer's Residential Complex, Sector 26, Rohini Delhi Room no. 292 (e-mail :- mm03west@gmail.com)	Sh. Rakesh Kumar-II M.M. R/o H. NO. 702, Block B, Judicial Officers Flats, Sector-26 Rohini Delhi Room No. 336A (e.mail:- mm05west@gmail.com)
07	20-01-2021 (Guru Govind Singh Birthday)	Ms. Deepika Thakran, M.M. R/o 49, 1st Floor, Indra Vihar, Mukherjee Nagar, Opposite Delhi University International Girls Hostel, Delhi Room No. 252 (e-mail:- mmahilacourt04west@gmail.com)	Ms. Neha Pandey, M.M. R/o Flat No. 503 Block B Judicial officer's Residential Complex, Sector 26, Rohini Delhi Room no. 292 (e-mail :- mm03west@gmail.com)
08	24-01-2021 (Sunday)	Sh. Abhinav Pandey, M.M, R/o House No. 152, Block No 23 Lodhi Colony, Najaf Khan Road, Opposite Lodhi Colony Railway Station New Delhi-03 Room NO. 268 (e mail:- readermm04west@gmail.com)	Ms. Sonam Gupta, M.M. R/o U-73, DLF Capital Green, Shivaji Marg, Delhi -110015 Room NO. 158 (e mail:- readermm02west@gmail.com)
9	26-01-2021 (Republic Day)	Ms. Aakansha, M.M. R/o F-31, Prashant Vihar, Rohini Sector – 14,Delhi -110085 Room No. 353 (e-mail:- readermm05mewest@gmail.com)	Ms. Neetu Nagar, M.M. R/o 16- G/1, Gali No.16 Molarband Extension, BadarPur New Delhi Room NO. 358 (e-mail:- readermahilacourt01west@gmail.com)
10	31-01-2021 (Sunday)	Ms. Babita Puniya, M.M. R/o Flat No. 104 Type-V Karkardooma Court Residential Complex Shahdara, Delhi Room NO. 355 (e-mail:- court355thc@gmail.com)	Sh. Puneet Nagpal, M.M . R/o House No. B-302, Judicial officer Residential Complex, Sector- 26, Rohini Delhi, Room no. 289 (e mail:- readermm07west@gmail.com)

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Note:-

1)In addition to aforesaid work, if any other matter of urgent nature is received on holidays after court hours and before 10 am of next day, the same shall be looked after by the Duty MM-I.

2) It is clarified that on working days, all the Bail applications & Superdari Applications shall have to be heard by the concerned court preferably through VC/Webex as per rules of Hon'ble High court of Delhi in this regard.

3) Bail applications/ Superdari applications may be sent to the concerned area MM /duty MM at email id of the said court as per Annexure " A".

4) Application under 200 Cr.P.C./D.V.Act/Execution may be sent to the concerned area MM at email id of the said court as per Annexure "A".

5) Every fresh application should contain mobile number/email id of Ld. Counsels/litigants.

6) All other miscellaneous applications/urgent applications in pending investigation (where charge sheet has not been filed) matter shall be looked after by Ld. Duty MM of the day.

7) For recording of statement u/s 164 Cr.P.C., the concerned Ld. Duty MM may, instead of chamber, use the Court Room, Vulnerable Witness Deposition Room or other appropriate room in the Court Complex or through Cisco Webex Platform to ensure norms of social distancing.

8) All the Ld. MM(s) shall comply the directions received from time to time regarding disposal of the work from Hon'ble High Court of Delhi and from Ld. District & Sessions Judge (West), Delhi.

9) The Ld. MMs deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the MMs shall be routed through and after verification by the undersigned. The MMs while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.

10) All the MMs are directed to strictly comply with the directions passed by the Hon'ble High court of Delhi in W. P. (Crl.) 861/1997 titled U S.Pandey, President of W A S. Vs. U. O. I. & Ors while performing their duties as Duty M.M.

11) Staff of concerned Duty MMs shall fix VC/Webex meeting with all parties in advance and reader of 1st day Duty MM shall tell in advance to the staff of next day Duty MM to fix meeting through VC/Webex regarding pending applications.

12) All the link MMs of the Duty MMs of the day shall remain available to take over work in case duty MM is/are unable to perform duty on that day. On holidays In case Duty MM-1 has to leave court for inquest etc. then his link MM shall take over the duty on receiving such information, till 5 pm or disposal of work in court, whichever is later. It is also ordered that in such case if any Link MM joint the duties he/she shall hold the court from the court room of regular Duty MM-I/Duty MM-II and shall be assisted by the staff of Duty MMs on that day as the case may be. However the work after that will be taken up by regular Duty MM-1.

13) For hearing through VC/Webex meeting, rules of Hon'ble High court of Delhi shall be complied with.

14) In pursuance of the office order of Ld. CMM Central, Tis hazari Courts Delhi, bearing No. 14883-15007/CMM/Central/SS/DM/2020 dated 23-12-2020 it is ordered that the fresh arrestees shall not be produced in District complex before 5:00 p.m. and they may be produced after 5:00 p.m. before the Duty MM of the day at her/his residence-cum-office.(after 5.p.m.)

15) It is clarified that on holidays, if one Duty MM(of one group) is assigned a number of statements u/s 164 Cr.p.c. for recording and he/she is held up in recording statements u/s 164 Cr.p.c. whereas the other Duty MM (of the other group) is free to record the statement, then the First Duty MM shall be at liberty to mark the statement tto the second Duty MM to record the same, so that the witnesses are not kept waiting in the court complex.

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(CHHAVI KAPOOR)
Chief Metropolitan Magistrate
West District, Delhi

No. 2838-2894 /CMM(West)/DR/THC/2020 Dated 24-12-2020

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
    Through Hon'ble Principal District & Sessions Judge, (West),Delhi
02. The Hon'ble Principal District & Sessions Judge, (HQ), Delhi
03. The Hon'ble Principal District & Sessions Judge, (West), Delhi
04. The Hon'ble Principal District & Sessions Judge, Shahdra, East, North-East (KKD)/North, North-West (Rohini)/South-West (Dwarka)/South, South-East, Saket)/PHC,Rouse Avenue Delhi/New Delhi
05. The officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi, Central, Shahdra, East, North-East (KKD)/North, North-West (Rohini)/South-West (Dwarka)/ South, South-East (Saket)/PHC, Rouse Avenue Delhi/New Delhi
07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. The Law Officer, Tihar Jail, Delhi/New Delhi.
15. For uploading on LAYERS
16. For Uploading on centralized web-site through LAYERS
17. The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.
18. The Admn. Officer(Judl). Judicial Branch, General Branch, Care Taking Branch (West), Tis Hazari Courts, Delhi
19. The Reader to CMM West District, Tis Hazari Courts, Delhi.
20. The Cash Branch, West District, Tis Hazari Courts, Delhi.
21. PS to District & Sessions Judge (West), THC, Delhi.
22. Office file.

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Chief Metropolitan Magistrate
West District, Delhi

OFFICE OF THE CHIEF METROPOLITAN MAGISTARATE (WEST) TIS HAZARI COURTS ; DELHI
POLICE STATIONS AND WORK ASSIGNED w.e.f. 16-11-2020

SR NO.	NAME OF JUDICIAL OFFICERS	Designation	Room No.	Name of Police Station / Work assigned
1.	MS CHHAVI KAPOOR (e-mail :- cmmcourtwest.reader@gmail.com)	CMM	146	Kirti Nagar, Old & Fresh Filing of Crime Branch,EOW designated court of forged / fake ST certificate, SARFESI Act-2002, Spl. Task Force, Official Secretes, IPR (Copy Rights Act, Patents Act etc.) Delhi Prevention of Defacement of Property Act, 2007, U/s 195 r/w Sec 340 Cr. P.C., made by the Courts of respective District / Metropolitan area
2.	MS. SHEFALI BARNALA TANDON (e-mail:-readeracmmwest@gmail.com)	ACMM	145	Patel Nagar, Ranjeet Nagar,
3.	SH. MANISH JAIN (e-mail: readermm1west@gmail.com)	MM-01	341	Punjabi Bagh , DDA, DMC(MCD) Act, Immoral Traffic (Prevention Act)1956, Model Town Traffic Circle
4.	MS. MEDHA ARYA (e. mail :- Judicialmm02west @gmail.com)	MM-02	356	Rajouri Garden, Immoral Traffic (Prevention) Act, 1956
5.	MS. NEHA PANDEY (e-mail :- mm03west@gmail.com)	MM-03	292	Maya Puri,, Nihal Vihar, Darya Ganj Traffic Circle
6.	SH ABHINAV PANDEY (e mail:- readermm04west@gmail.com)	MM-04	268	Khyala, Moti Nagar,Nanglai, STA Challan
7.	SH. RAKESH KUMAR -II (e.mail:- mm05west@gmail.com)	MM-05	336A	Anand Parbat, Janak Puri Metro Station, Raja Garden Metro Station, Kamla Market Traffic Circle
9	MS. BABITA PUNIYA (e-mail :- court355thc@gmail.com)	MM-06	355	Hari Nagar, Madipur Mundka , MCD Chit Challan
9	SH. PUNEET NAGPAL (e mail:- readermm07west@gmail.com)	MM-07	289	Paschim Vihar East (earlier known as Paschim Vihar) Tilak Nagar, Vikaspuri (old)
10	SH.AAKASH SHARMA (e-mail:- kkjudicialofficer2020@gmail.com)	MM-08	30	Paschim Vihar West (earlier known as Mianwali Nagar,) Ranhola
	MAHILA COURTS			
1	MS. NEETU NAGAR (e-mail:- readermahilacourt01west@gmail.com	MM (MAHILA COURT -I)	358	Khyala, Kirti Nagar, Mayapuri, Punjabi Bagh ,
2	MS.SONAM GUPTA (e mail:- readermm02west@gmail.com)	MM (MAHILA COURT -II)	158	Hari Nagar, Tilak Nagar,
3	MS. TANIA SINGH (e mail :-mmmahilacourt03west@gmail.com)	MM (MAHILA COURT - III)	245	Anand Parbat, Janak Puri Metro Station, Moti Nagar, Nanglai, Raja Garden Metro Station
4	MS DEEPIKA THAKRAN (e-mail:- mmmahilacourt04west@gmail.com)	MM (MAHILA COURT IV)	252	Paschim Vihar West (earlier known as Mianwali Nagar),Nihal Vihar, Rajouri Garden,
5	MS AAKANSHA (e-mail:- readermm05mcwest@gmail.com	MM(MAHILA COURT -V)	353	Mundka, Madipur,Paschim Vihar East (earlier known as Paschim Vihar), Patel Nagar, Ranhola, Ranjeet Nagar,
	138 COURTS			
1	SH. P.BHARGAV RAO (e-mail:- mmniact01west@gmail.com)	MM(NI Act-1)	03(CBA-I)	U/s. 138 NI Act
2	MS CHARAN SALWAN (e-mail :- mmniact02west@gmail.com)	MM(NI Act-2)	101(CBA- I)	U/s. 138 NI Act
4	SH. OMPAL SHOKEEN (e mail:- readercourtni04@gmail.com)	MM(NI Act-4)	103 (CBA- II)	U/s 138 NI Act
5	SH. DEVANSHU SAJLAN (email :- readermm05west@gmail.com)	MM(NI Act-5)	04(CBA-1)	U/S 138 NI ACT
	DIGITA L COURT			
1	SH. MOHIT SHARMA	MM(DIGITAL COURT -01)	178	DIGIT AL COURT U/S 138 NI ACT
2	MS. CHHAYA TYAGI	MM(DIGITAL COURT-02)	182	DIGITAL COURT U/S 138 NI ACT

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